

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **08.04.2021** at **2.00 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/206/CHE/2021 IN CP/661/IB/2017  
NAME OF PETITIONER : G Subramaniam  
NAME OF RESPONDENT : CA R Shanmuggam (Liquidator)  
M/s RLS Alloys Pvt Ltd  
SECTION : 60(5) & 32 Of IBC 2016 R/w Rule 11 Of NCLT Rules 2016 &  
Regulation 33

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**ORDER**

Ld. Counsel for the Petitioner Mr. Rathna Asohan and upon notice Ld. Liquidator represented by Mr. A.G. Sathyanarayana, Advocate are present through video conferencing mode.

Ld. Counsel for the Liquidator brings to the notice of this Tribunal that the connected matters filed by the Liquidator as against the Indian Bank has been posted for hearing on 13.04.2021.

In the circumstances, post this matter on **13.04.2021** to be taken up along with the said Application.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)